

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

45. C.P.(IB)-569(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.03.2020**

NAME OF THE PARTIES:-Om Logistics Limited

V/s

Mitashi Edutainment Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the both sides are present. Mr. Vishal Phad a/w Ms. Sunita Sonawane, Advocates undertakes to file Vakalatnama on behalf of respondent and seeks time to file reply. Time granted.

List this matter on 14.04.2020.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/